

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 206 OF 2017 AND
APPEAL NO. 332 of 2017

Dated : 22nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

APPEAL NO. 206 OF 2017

TANGEDCO		Appellant(s)
	Versus		
Central Electricity Regulatory Commission & Ors.		Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2

Ms. Pratiksha Chaturvedi for R-17

APPEAL NO. 332 of 2017

Coastal Energen Private Limited		Appellant(s)
	Versus		
Central Electricity Regulatory Commission & Ors.		Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Amal Nair for R-2

Mr. S. Vallinayagam for R-6

ORDER

List these matters for hearing on **26.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson